GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO- 161

ANSWERED ON- 21.07.2025

Schools under Sarva Shiksha Abhiyan

†161 Shri Dharmendra Yadav:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of primary schools, higher primary schools, secondary and higher secondary schools being run under the Sarva Siksha Abhiyan in the country, especially in Uttar Pradesh;
- (b) the number of such schools closed down during the last seven years along with the reasons therefor;
- (c) the total number of posts of teachers lying vacant at present under the Sarva Shiksha Abhiyan in the country, especially in Uttar Pradesh;
- (d) the steps being taken by the Government in collaboration with State Governments to expedite the process of recruitment of qualified teachers to fulfill the criteria regarding the Pupil-Teacher Ratio (PTR) stipulated by RTE Act;
- (e) whether the problem of adverse PTR is persisting due to inequitable deployment of teachers despite the availability of adequate number of teachers; and
- (f) if so, the corrective measures taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) The Department of School and Literacy has launched an integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha with effect from 2018-19. The scheme has been formed subsuming the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education. The Scheme is aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment, which takes care of their diverse background, multilingual needs, different academic abilities and makes them active participants in the learning process.

As per UDISE+ 2023-24, the total number of Primary, Higher Primary, Secondary and Higher Secondary Government schools in the country including state of Uttar Pradesh are as follows:

India

Type	Total	Primary	Higher Secondary		Higher		
			Primary		Secondary		
Government	1017660	623026	272387	53206	69041		

Uttar Pradesh

Type	Total	Primary	Higher	Secondary	Higher	
			Primary		Secondary	
Government	137102	87777	46484	1523	1318	

(b) Education is in the Concurrent List of the Constitution and majority of schools come under the administrative domain/jurisdiction of the respective State Government and Union Territory Administration. The opening & closing of schools come under the purview of respective State Government and UT Administration. The requirement of opening of new schools/upgradation/strengthening of existing schools is worked out every year by the respective State/Union Territory depending on their need and priority.

As per UDISE, UDISE+ Reports the total number of Government schools in the country and Uttar Pradesh in the last seven years is as follows:

	Total Number of Government Schools							
	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	
India	1094543	1083747	1032570	1032049	1022386	1016010	1017660	
Uttar								
Pradesh	163114	163142	137638	137068	137024	137003	137102	

(c) to (f) Education is in the Concurrent List of the Constitution and the recruitment, service conditions and rational deployment of teachers come under the purview of respective State Government and UT Administration. Recruitment of teachers in schools is a continuous process as vacancies keep arising due to factors like retirement, resignation and additional requirements on account of enhanced students' strength/new schools. The onus of recruitment of teachers through a comprehensive technology-based planning and forecasting exercise lies on the respective State Government/Union Territory administration.

The Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides financial assistance to the States and UTs to maintain appropriate Pupil-Teacher Ratio (PTR) for various levels of schooling, as per norms prescribed in the Right of Children to Free and Compulsory Education (RTE) Act, 2009, as amended from time to time. The Department of School Education and Literacy, from time to time, through review meetings and advisories, requests the State Governments and UT administrations to fill up these vacancies and their rational deployment.
